

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 596 of 2020

IN THE MATTER OF:

Ramjee Power Construction Ltd.

...Appellant

Versus

Jharkhand Urja Sancharan Nigam Ltd.

...Respondent

Present:

**For Appellant: Mr. Pandey Neeraj Rai and Mr. Pandey Sangeet Rai,
Advocates.**

For Respondents: Mr. Akash Sharma, Advocate.

ORDER
(Through Virtual Mode)

24.08.2020: Mr. Akash Sharma, Advocate representing the Respondent submits that reply has been filed through email. He undertakes to file hard copy thereof within one week. Rejoinder thereto, if any, may be filed within one week thereof.

List the appeal 'for admission (after notice)' on **10th September, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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